

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Brasher Boot Com Ltd
Vs
Forward Shoes India Pvt Ltd

MAIN PETITION NUMBER : TCP/205/2017

(IA/MA) APPLICATION NUMBERS
IA/385/CHE/2021; IA/571(CHE)/2022; IA/550(CHE)/2022

ORDER

IA/385/CHE/2021

Present: Ld. Counsel Shri. Arvind Srevatsa for the Applicant.

Ld. Counsel Shri. S Sathiyarayanan for the Respondent /
Liquidator.

Ld. Counsel Shri. V Manivannan for the Successful Bidder.

Next date before Hon'ble NCLAT is stated to be 22.04.2024.

List the application awaiting orders / hearing on **13.06.2024**.

IA/571(CHE)/2022

Present: Ld. Counsel Shri. Arvind Srevatsa for the Applicant.

Ld. Counsel Shri. S Sathiyarayanan for the Respondent /
Liquidator.

Ld. Counsel for the Respondent submits that Reply has been e-filed.
However, hard copy is yet to be filed.

Same be filed within a week from today and copy be served on the
Counsel for the Applicant.

Rejoinder, if any, be filed within two weeks there after.

List the application for hearing on **13.06.2024**.

IA/550(CHE)/2022

Present: Ld. Counsel Shri. Arvind Srevatsa for the Applicant.

Ld. Counsel Shri. S Sathiyarayanan for the Respondent /
Liquidator.

Ld. Counsel for the Respondent submits that Reply has been e-filed.
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List the application for hearing on **13.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)